
(2025) 01 MAN CK 1712
In the Manipur High Court
Case No : Writ Petition (C) No. 45 Of 2025

K. Jugeshwar

APPELLANT

Vs

State Of Manipur & Ors

RESPONDENT

Date of Decision : 22-01-2025

Acts Referred:

Citation : (2025) 01 MAN CK 1712

Hon'ble Judges : Ahanthem Bimol Singh, J

Bench : Single Bench

Advocate : M. Hemchandra, Rinika Maibam, Shyam Sharma

Judgement

Ahanthem Bimol Singh, J

Heard Mr. M. Hemchandra, learned senior counsel assisted by Ms. Rinika Maibam, learned counsel appearing for the petitioner and Mr. Shyam Sharma, learned GA appearing for the respondents.

The only prayer made in the present writ petition is for issuing a direction to the respondents to consider and dispose of the statutory appeal dated 26-03-2018 filed by the petitioner and the subsequent reminder dated 09-12-2024. The learned GA, however, seeks one week's time to get instruction as to whether the said statutory appeal has been considered and disposed of by the authorities and whether a copy of the said appeal is still with them or not.

As prayed for by the learned GA, list this case again on 29-01-2025 in the Motion column.

A copy of this order be furnished to Mr. Shyam Sharma, learned GA through his WhatsApp/ e-mail for doing the needful.